

104296

THE HIGH COURT OF KERALA

Kochi : 682 031  
Dated : 17-11-2017

PROCEEDINGS

High Court Establishment - filling up of vacancies in the category of Personal Assistants (Grade I) to Judge, High Court - orders issued.

- Read.:1. High Court proceedings No.A5-43891/2015 dated 27-10-2017.  
2. Rule 23(d) of Part I, Kerala Service Rules.  
3. G.O.(Ms) No.206/2017/Home dated 07.10.2017.  
4. High Court Proceedings No - A6-81419/2017 (1) of even date.

Order No. A6-81419/2017 (2)

Smt. Bibi Yoosaf K.Y., Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court **on temporary basis** in the scale of pay of ₹32,300 - 68,700 with compensatory allowance at the same rate **w.e.f 04.07.2017 F.N.**, vice Smt. Deepa K.M., Personal Assistant (Grade I) to Judge promoted as Personal Assistant (Selection Grade) to Judge as per the High Court proceedings read (1) above.

Smt. Smitha Babu, Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court **on temporary basis** in the scale of pay of ₹32,300 - 68,700 with compensatory allowance at the same rate **w.e.f 04.07.2017 F.N.**, vice Smt. Smitha K.S., Personal Assistant (Grade I) to Judge promoted as Personal Assistant (Selection Grade) to Judge as per the High Court proceedings read (1) above.

Smt. Resna M.M., Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court **on temporary basis** in the scale of pay of ₹32,300 - 68,700 with compensatory allowance at the same rate **w.e.f 29.07.2017 F.N.**, vice Smt. Shiny Sathyan, Personal Assistant (Grade I) to Judge promoted as Personal Assistant (Selection Grade) to Judge as per the High Court proceedings read (1) above.

